

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Akshay Jain -Versus-R. McDill & Company Pvt.Ltd & Ors.		
Under Section	<b>397/398</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Pg.CS

## Petitions

Akash Sharma  
20.11.17

1 DEEPMATH ROY CHOWDHURY, Adv

2. RAJARSHI DUTTA, Adv.

3. SAMITA DAS CHOWDHURY, Ac

U. PAPIYA DAS, Adv.

Respondent

Sawyer Glorioso  
2011/178

Ld. Pr. CS for the petitioner and Ld. Advocate for the respondents are present.

List on 10/01/2018.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P. Singh)  
Member (J)